GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION No. 3569 TO BE ANSWERED ON 21.12.2015

Notice to Universities

3569. SHRI HARISH MEENA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any notice to the Universities/Institutes running different undergraduate and postgraduate courses in collaboration with foreign universities;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): The University Grants Commission (UGC) has informed that it has not given permission to any foreign university or foreign Higher Educational Institution (HEI) to conduct its operations in India. In order to ensure the quality and standards of higher education provided by the foreign educational institution through collaborations, partnership, twinning arrangements with the Indian Universities, the UGC had notified the UGC (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2012 in the Gazette of India dated 21-27 September, 2013. These are also available at http://www.ugc.ac.in/pdfnews/9578034_English.pdf. Universities and Colleges in the country have to comply with the UGC regulations.
